

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 39 OF 2018

Dated: 1st October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Ginni Global Ltd.

.... Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.**

Counsel for the Appellant(s) : Mr. Ambuj Dixist
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1

Mr. Anand K.Ganesan
Ms. Swapna Sesadri
Ms. Neha Garg
Mr. Ashwin Ramanathan for R-2

ORDER

Learned counsel for the appellant may file rejoinder with IA on or before 04.10.2018 with advance copy to the other side. Registry is directed to put up the application for condonation of delay in filing rejoinder.

List the matter on **10.10.2018.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/kt